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Title: The Minister of State in the Ministry of Communications and Information Technology laid a statement regarding status of implementation of the recommendations contained in the 3<sup>rd</sup> Report of the Standing Committee on Information Technology on Demands for Grants (2009-10), pertaining to the Department of Information Technology, Ministry of Communications and Information Technology.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): Madam, in pursuance of the Direction 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II dated 1<sup>st</sup> September 2004, I am laying this statement on the status of implementation of recommendations contained in the 3<sup>rd</sup> Report (15<sup>th</sup> Lok Sabha) of Standing Committee on Information Technology (2009-10) in respect of Department of Information Technology, Ministry of Communications & Information Technology.

(i) Standing Committee on Information Technology examined the Demands for Grants for the year 2009-10 of the Department of Information Technology and report was presented in the Lok Sabha on 17<sup>th</sup> December, 2009. The report contained 30 recommendations/observations.

(ii) Department of Information Technology has taken all possible steps towards implementation of all 30 recommendations/observations of Parliamentary Standing Committee on Information Technology as per Action Taken Report (Annexure).

(iii) I would like to lay the detailed Action Taken Report on the table of the House without taking valuable time of the House.

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